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BENCH-I

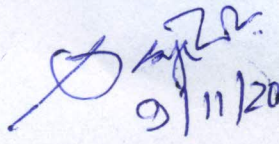
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 87/2017
CP-100/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company	Ashadeep Commodites Pvt.Ltd. &Ors		
Under Section	391(2)394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	SANJIB DAWN. Advocate	Petitioner Companies	 9/11/2017
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ORDER

Ld. Counsel for the petitioners made a request that time may be given for obtaining consent of the creditors. Prayer is allowed. Consent of creditors may be filed within 15 days from today.

List on 29/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)